

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No.04//ND/2015
RT CP No.195/Chd/Hry/2017**

In the matter of:

Mumuko Saxena & Ors.

...Petitioners

Vs.

EFN Global Impex Pvt.Ltd. & Ors.

...Respondents

Present:: Mr.Vaibhav Sahni, Advocate for petitioners.
Mr.Gurmandeep Singh Sullar, Advocate for respondents.

As per office report reply has been filed by the respondents but
no rejoinder has been filed.

List the matter for arguments on 20.11.2017.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

October 24, 2017
subbu